

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 21 OF 2019
AND
APPEAL NO. 73 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 21 OF 2019

In the matter of:

Talwandi Sabo Power Limited ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

APPEAL NO. 73 OF 2019

In the matter of:

Nabha Power Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Aniket Prason
Mr. Pratik Das
Mr. Pratibhanu Kharda
Ms. Raksha Aggarwal
Mr. Balram Verma (Rep.)
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

ORDER

List this batches of appeals for further hearing on **21.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson